

BUSINESS ADVISORY COMMITTEE

(Fifteenth Lok Sabha)

TWENTIETH REPORT

(Presented on 21.8.2010)

The Business Advisory Committee held a sitting on Thursday, the 19th August, 2010.

2. The Committee recommend the allocation of time to the following items of business as shown against each:-

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| (1) The Civil Liability for Nuclear Damage Bill, 2010.
<i>(Consideration and passing)</i> | 4 hours |
| (2) The Personal Laws (Amendment) Bill, 2010, as passed by the Rajya Sabha.
<i>(Consideration and passing)</i> | 1 hour |
| (3) The Foreign Contribution (Regulation) Bill, 2006, after it is passed by Rajya Sabha.
<i>(Consideration and passing)</i> | 2 hours |
| (4) The Nalanda University Bill, 2010, after it is passed by Rajya Sabha.
<i>(Consideration and passing)</i> | 2 hours |
| (5) The Indian Medicine Central Council (Amendment) Bill, 2010, after it is passed by Rajya Sabha.
<i>(Consideration and passing)</i> | 1 hour |

3. The Committee further recommend that Private Members' Business fixed for Friday, the 27th August, 2010 may be dispensed with.

NEW DELHI;
19th August, 2010
Sravana 28, 1932 (Saka)

MEIRA KUMAR (Smt.)
Chairperson,
Business Advisory Committee.